

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No 09/252/ND/2021

IN THE MATTER OF:

Image Estate Pvt. Ltd.

...

Appellant

Vs.

ROC NCT of Delhi & Haryana

...

Respondent

Order under Section 252.

Order delivered on 09.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the Respondent

:Mr. Kunal Sharma, Ms. Zehra Khan,
Mr. Shreya Choudhary, Adv.

ORDER

None appears for the appellant. Learned AROC seeks and is granted two weeks time to file reply. Learned Counsel for the Income Tax Department states that they have filed reply. Copy served. For further consideration on 20.09.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH